

Name of the Corporate Debtor: GALADA POWER AND TELECOMMUNICATION LTD; Date of Commencement of CIRP: 14-08-2019; List of Creditors as on: 22-06-2023; Name of IP: Mr. Nitin Vishwanath Panchal; Process Number: 1; Last 5 digit of registration number: 11350

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	21550212520	4	21072796359	99.47		477416161		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)	29	1849617	29	1825788	0.01		23829		NA
6	Operational creditors (Employees)	21	10382949	21	10358963	0.05		23986		NA
7	Operational creditors (Government Dues)	3	94412236	2	82247762	0.39	12164474	0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	33	24662605	31	18264315	0.09	4540958	1857332		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		90	21681519927	87	21185493187	100.00	16705432	479321308		